

No. J-117012-2/2020-Fy
कृषि सं. [क. 3160]Fy
Government of India
Ministry of Fisheries, Animal Husbandry and Dairying
Department of Fisheries

(17)

I. State Level and Union Territory Level Approval and Monitoring Committee (SLAMC) for PMMSY

The Government of India has approved the "Pradhan Mantri Matsya Sampada Yojana (PMMSY) - A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India" at a total investment of Rs. 20050 crores for its implementation for a period of 5(five) years from FY 2020-21 to FY 2024-25 in all the States and Union Territories(UTs). PMMSY *inter-alia* envisages constitution of a State Level Approval and Monitoring Committee (SLAMC) in each State for smooth implementation of the PMMSY at the State Level including its supervision and monitoring. Similar arrangement is also envisaged at Union Territory Level under PMMSY.

A. State Level Approval and Monitoring Committee (SLAMC) for PMMSY

1. The State Level Approval and Monitoring Committee (SLAMC) under the Chairpersonship of Secretary In-charge of Fisheries, State Fisheries Department is hereby constituted with the following composition and Terms of References:

1.1 Composition

1	Secretary, In-charge of Fisheries of the State	Chairperson
2	Secretary (Agriculture)	Member
3	Secretary(Irrigation/Water Resources)	Member
4	Secretary (Panchayati Raj and Rural Development)	Member
5	One Representative of leading academic/research institution in fisheries sector at State level(to be decided by Secretary, In-charge of Fisheries of the State)	Members
6	Convener Bank of State Level Bankers Committee (SLBC)	Member
7	Director/Commissioner of Fisheries	Member - Secretary

1.2 Roles and Responsibilities of State Level Approval and Monitoring Committee (SLAMC)

(a) The State Level Approval and Monitoring Committee (SLAMC) will be responsible for consolidation of District Annual Fisheries Plans and preparation and approval of the State Annual Fisheries Plan and recommending to the


परिशिष्ट

1. Accordingly, District Level Committee (DLC) under the Chairpersonship of District Collector/Deputy Commissioner of District is hereby constituted with the following composition and Terms of References:

1.1 Composition of the District Level Committee

1	District Collector/Deputy Commissioner of District	Chairperson
2	CEO, Zilla Parishad	Member
3	District Heads of Line Departments such as Agriculture, Water Resources, Irrigation, DRDA,ITDA etc.	Members
4	One progressive fisher or fish farmer of the District (Traditional fisher or Aquaculture farmer) to be nominated by Chairperson of DLC	Members
5	District Lead Bank Manager	Member
6	District Head of Krishi Vigyan Kendra (KVK)	Member
7	One Representative from Fisheries College or Fisheries Research Institute at the District level (to be nominated by Chairperson of DLC)	Member
8	District Head of Fisheries	Member - Secretary

1.2 The Chairperson may nominate additional district officials as felt necessary.

1.3 The Chairperson may also nominate a maximum of 2 non-official eminent persons of the district preferably having knowledge of or associated with fisheries sector.

2.0 Roles and Responsibilities of District Level Committee (DLC)

- a) The DLC will be responsible for preparation and approval of the Annual District Fisheries Plan and recommending to the State Level Approval and Monitoring Committee (SLAMC).
- b) The DLC will be responsible for implementation of the PMMSY at the District Level including its supervision and monitoring.
- c) The DLC will be responsible for approval of beneficiaries for Beneficiaries oriented individual/group activities of PMMSY.
- d) The DLC would be assisted by the District Programme Unit (DPU) in such districts wherever created by Government of India, Department of Fisheries.
- e) The DLC will undertake convergence of activities under PMMSY with activities/interventions other Schemes and programmes at the District level.
- f) The DLC will facilitate fostering of linkages with Banks/Financial Institutions to the beneficiaries under PMMSY.

(3)

The aforesaid roles and responsibilities of DLC are for sub-components/activities under the Centrally Sponsored Scheme Component of PMMSY.

4. The State Government in Fisheries Department will issue necessary notification of constitution of DLC, based on the above.


अनुभाग अधिकारी
मध्यप्रदेश शासन
मत्स्य कल्याण तथा मत्स्य विकास विभाग
मंत्रालय